

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00388/2017

DATED THIS THE 14TH DAY OF AUGUST, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV SANKAR, MEMBER (A)

Jayashree Narain,
Programme Executive (Retd),
r/a No.7, 1st cross,
Kumara Park West,
Bangalore 560020. ... Applicant

(By Advocate Shri Obalappa)

vs.

1. The Union of India,
Represented by its Secretary,
Ministry of Information and
Broadcasting, 'A' Wing,
Shastry Bhavan,
New Delhi - 110 001

2. The Chief Executive Officer,
Prasar Bharati, "C"
Tower, Doordarshan Bhavan,
Copernicus Marg,
Mandi House,
New Delhi - 110 001

3. The Director General,
All India Radio,
Akashavani Bhavan,
Parliament Street,
New Delhi. 110 001

4. The Dy. Director General(E)/HOO,
All India Radio,
Raj Bhavan Road,
Bangalore 560001.

5. The Pay & Accounts Officer,

IRLA, Ministry of I & B,
Soochana Bhavan,
CGO Complex, Lodhi Road,
New Delhi - 110 003.

..Respondents.

(By Shri VN.Holla..... Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Applicant was appointed Librarian on 18.3.1974. Thereafter, she was promoted as Senior Librarian on 27.5.1985. Thereafter, she was again promoted as Transmission Executive on 28.10.1987. Thereafter there was a merger of pay scale and an upgradation. But, then this upgradation or merger has no relevance to the issue at all as the Hon'ble Apex Court has maintained that this is non stagnation procedure and nothing more. Thereafter, it seems that the applicant had been again promoted as Programme Executive on 8.1.1999. Thereby completing the entire process as dictated by the Hon'ble Apex Court in terms of ACP orders as well as MACP orders. There is no merit in the OA.

2. OA is dismissed. No order as to costs.

(CV SANKAR)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk.

Annexures referred to by the applicant in OA No.388 /2017

Annexure A1: Copy of applicant joined as Librarian dated 18.3.1974

Annexure A2 :Copy of applicant promoted as Transmission Executive dated 28.2.1984

Annexure A3:Copy of applicant reverted order dated 25.4.1985

Annexure A4:Copy of applicant promoted as Transmission Executive dated 28.10.1987 & 30.10.1987

Annexure A5:Copy of M/O Fin. OM. Dated 24.7.1990

Annexure A6:Copy of 4th to 6th CPC pay scales

Annexure A7:Copy of communication dated 25.2.1999

Annexure A8:Copy of DOPT OM. Dated 9.8.1999 & 10.2.2000

Annexure A9:Copy of DOPT OM. Dated 19.5.2009

Annexure A10: Copy of applicant retired on 31.7.2011 vide order dated 29.7.2011

Annexure A11: Copy of Prasar Bharati amendment Act 2011 & Gazette notification dated 9.1.2012

Annexure A12:Copy of DOPT clarification dated 10.7.2013

Annexure A13: Copy of applicant's vigilance clearance dated 27.8.2013

Annexure A14: Copy of applicant's PPO dated 27.5.2014

Annexure A15: Copy of applicant's representation dated 9.11.2016

Annexure A16: Copy of order dated 10.2.2017 in OA.836/2016 passed by CAT Bangalore

Annexure A17: Copy of applicant's additional details dated 2.5.2017

Annexure A18: Copy of applicant's draft pay fixation statement dated 15.2.2017

Annexure A18: Copy of OM dated 10.4.2017

Annexures referred in the reply

Annexure R1: Copy of order dated 30.10.2017

Annexures referred in the rejoinder

Annexure R1: Copy of order dated 30.10.2017

bk.

